

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREE SHYAM PULP & BOARD MILLS LIMITED Date of Commencement of Liquidation: 29-01-2020; List of Stakeholders as on Date: 31-12-2020; Name of IP: Mr. Rohit Sehgal; Last 5 digit of registration number: 10953

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|--------------------|----------------------------|--------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 0 | | | | NA |
| 2 | Liquidation costs incurred till date | | | | 5946758 | | | | NA |
| 3 | Secured financial creditors | 11 | 16150925238 | 11 | 16150925238 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 50077073 | 1 | 50077073 | | | | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | | | | NA |
| 6 | Operational creditors (Employees) | 223 | 179357805 | 223 | 179357805 | | | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | | | | | | | | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 21 | 71143711 | 21 | 71143711 | | | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 256 | 16451503827 | 256 | 16457450585 | 0 | 0 | 0 | |